

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

29th October, 2020

NOTICE

1. It is notified for information of all concerned that the cases listed before the National Commission from 2nd November, 2020 to 27th November, 2020, for **conventional hearing (physical court hearing)** shall remain deferred in the following manner, due to prevalence of COVID-19:

Present Date of Hearing	New Date of Hearing
02.11.2020	19.01.2021
03.11.2020	20.01.2021
04.11.2020	21.01.2021
05.11.2020	22.01.2021
06.11.2020	25.01.2021
09.11.2020	27.01.2021
10.11.2020	28.01.2021
11.11.2020	29.01.2021
12.11.2020	01.02.2021
13.11.2020	02.02.2021
16.11.2020	03.02.2021
17.11.2020	04.02.2021
18.11.2020	05.02.2021
19.11.2020	08.02.2021
20.11.2020	09.02.2021
23.11.2020	10.02.2021
24.11.2020	11.02.2021
25.11.2020	12.02.2021
26.11.2020	15.02.2021
27.11.2020	16.02.2021

2. Matters which are already listed for hearing through Video Conferencing shall be heard through Video Conferencing.

3. The Registry of the National Commission shall continue to list the Cases for hearing through Video Conferencing in pursuance of the requests received from the

SM
29.10.2020

interested Ld. Counsel/Parties in terms of the National Commission's Notices dt. 2nd June, 2020, 9th June, 2020 and 26th June, 2020.

4. This issues with the approval of the Hon'ble President.

By Order


(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.